

Amount paid to Newspapers on Account of Government Advertisements

155 SHRI JYOTIRMOY BOSU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state the amount paid to Newspapers on account Government advertisements from 1-4-1969 to 31-3-1970 and from 1-4-1970 to 28-2-1971 ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : The amount paid to newspapers on account of Government advertisements during 1969-70 is as given below :

(i) Directorate of advertising and Visual Publicity	Rs 1 19,07,137
(ii) Department of Tourism (India)	Rs 6,76,127 (Actuals)
(Abroad)	Rs 47,90,584 (Budgeted)
(iii) Indian Railways	Rs 39,53,142

The figures of payments made to newspapers from 1st April 1970 to 28th February 1971 are not yet available. Necessary data are, however, under compilation for the entire financial year and will be laid on the Table of the House in due course.

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PAPERS LAID ON THE TABLE

WEST BENGAL RELIEF UNDERTAKINGS (SPECIAL PROVISIONS) ACT, 1971, APPRENTICESHIP (AMENDMENT) RULES, 1970, AND NOTIFICATIONS UNDER COAL MINES P.F. AND BONUS SCHEMES ACT, ETC.

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : I beg to lay on the Table -

(1) A copy of the West Bengal Relief Undertakings (Special Provisions) Act, 1971 (Hindi and English versions) (President's Act No. 4 of 1971) published in Gazette of

India dated the 11th February, 1971, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1970, [*Placed in Library. See No. LT—72/71*]

(2) A copy of the Apprenticeship (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G S R 2057 in Gazette of India dated the 26th December, 1970, under sub-section (3) of section 37 of the Apprentices Act, 1961 [*Placed in Library. See No. LT—73/71*]

(3) A copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Bonus Schemes Act, 1948

(i) The Coal Mines Provident Fund (Second Amendment) Scheme, 1970, published in Notification No. G S R 14 in Gazette of India dated the 2nd January, 1971

(ii) The Andhra Pradesh Coal mines Provident Fund (Second Amendment) Scheme, 1970, published in Notification No. G S R 15 in Gazette of India dated the 2nd January, 1971.

(iii) The Rajasthan Coal Mines Provident Fund (Second Amendment) Scheme, 1970, published in Notification No. G S R 16 in Gazette of India dated the 2nd January, 1971.

(iv) The Neyveli Coal Mines Provident Fund (Second Amendment) Scheme, 1970, published in Notification No. G S R 17 in Gazette of India dated the 2nd January, 1971. [*Placed in Library. See No. LT—74/71*].

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, COMPANIES ACT AND PAPERS UNDER TARIFF COMMISSION ACT

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY) : on behalf of Shri L. N. Mishra